

Unintentional death rate

1784. SHRI ANIL MADHAV DAVE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that according to data released by the World Health Organisation, India's rate of unintentional deaths, *i.e.*, deaths by road accidents, fires, drowning and other accidents is 59.7 per 100,000 and is also worse than the other developing countries; and

(b) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) As per the estimates brought out by the World Health Organisation (WHO) in 2011 for WHO member States, the estimated deaths per 100,000 population by unintentional injuries *i.e.*, deaths by road traffic accidents, poisonings, falls, fires, drownings and other unintentional injuries for India was 59.7 in 2008. The estimated deaths by unintentional injuries for some other developing countries is given below:

Country	Death per 100,000 population by Unintentional injuries in 2008
Brazil	40.3
China	55.8
Indonesia	45.7
Iran	70.6
Myanmar	314.2
Pakistan	49.1
Sri Lanka	54.7
South Africa	30.3

Addition of vacancies in National Vaccination Policy

†1785. SHRI KAPTAN SINGH SOLANKI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is contemplating to add more vaccines in the proposed National Vaccination Policy;

† Original notice of the question was received in Hindi.

- (b) if so, the details thereof;
 - (c) the details of deaths taken place due to vaccination all over the country;
- and
- (d) whether Government has fixed responsibility on any one in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): (a) and (b) The national vaccine policy outlines the broad frame work for introduction of new vaccines in the national programme.

(c) No deaths have been reported in the country due to vaccine. However, Adverse Event Following Immunization (AEFI) is mechanism to monitor any event occurring after immunization, irrespective of the fact that the event is related to vaccination or not. The death reported as part of AEFI monitoring is 133 in 2011 and 85 in 2012 as on 24th August 2012.

(d) Warning has been issued in cases of AEFI deaths in Uttar Pradesh in 2011.

Inadequate dialysis facilities in government hospitals

1786. DR. NAJMA A. HEPTULLA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the kidney patients requiring frequent dialysis are facing problems due to non-availability/inadequate maintenance of dialysis machines in the hospitals run by Government;
- (b) if so, the details thereof;
- (c) whether Government proposes to install more dialysis machines in these hospitals for the benefit of poor patients, especially in Madhya Pradesh;
- (d) if so, the details thereof; and
- (e) the details of monitoring mechanism put in place by Government to ensure availability/proper maintenance of these machines?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (e) Health is a state subject and no such information is maintained centrally. It is also primarily State Government, responsibility to provide adequate health care facilities. However, in so far as two Central Government